GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1985

TO BE ANSWERED ON THE 14TH MARCH, 2017/PHALGUNA 23, 1938 (SAKA)

CRIME ON WOMEN AND CHILDREN

1985. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

SHRI K.C. VENUGOPAL:

SHRI R. GOPALAKRISHNAN:

SHRI RAMESWAR TELI:

SHRI RAYAPATI SAMBASIVA RAO:

DR. VIRENDRA KUMAR:

SHRI CHANDRA PRAKASH JOSHI:

SHRI C.S. PUTTA RAJU:

PROF. SAUGATA ROY:

SHRI D.K. SURESH:

SHRIMATI REKHA VERMA:

SHRI RADHESHYAM BISWAS:

SHRI CHANDU LAL SAHU:

SHRI M. RAJA MOHAN REDDY:

SHRI SANJAY DHOTRE:

SHRI A.P. JITHENDER REDDY:

DR. SATYAPAL SINGH:

SHRI DIBYENDU ADHIKARI:

SHRI MANOJ TIWARI:

SHRI RAJESH VERMA:

SHRI SIRAJUDDIN AJMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various types of crimes against women and minor girls are on the rise in the country, if so, guilty persons arrested and the action taken against them under Nirbhaya Act during each of the last three years and the current year, State-wise;
- (b) whether the Government has paid compensation to such victims;
- (c) if so, the details thereof and the total funds granted to rape victims during the said period, State-wise;

- (d) whether there are reports that the Government has not been successful in curbing crimes against women and children even after implementing the recommendations of Justice Verma Committee and if so, the details thereof and the reasons therefor;
- (e) whether the Government is aware about the availability of rape videos in the markets and if so, the details thereof and the action taken by police in this regard;
- (f) whether the Government proposes to make amendments in the Protection of Children from Sexual Offences (POCSO) Act and if so, the details thereof; and
- (g) the other corrective steps taken by the Government to amend the relevant laws relating to crime against women and children along with the efforts made to provide safety/security to women particularly at the work place and educational institutions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a): National Crime Records Bureau (NCRB) has provided the following data on crimes against women and minor girls:

<u>Crime</u>	<u>2014</u>	<u>2015</u>
Rape	36735	34651
Sexual Harrassment	21938	24041
Assault or use of criminal force to women with intent to disrobe	6412	8613
Voyeurism	674	838
Stalking	4699	6266
Acid Attacks	137	140

Year wise State wise details of Crime against women & Children are placed in Annexure-I

- (b) & (c): Under the Central Victim Compensation Fund (CVCF) Scheme, financial assistance of Rs 200 Crore as one time grant has been sanctioned from Nirbhaya Fund and allocated to States/UTs for compensating women victims on crimes committed against victims on acid attacks, rape, trafficking etc. The revised CVCF guidelines were issued on 13th July 2016, which are available in the website of Ministry of Home Affair viz www.mha.nic.in. State wise fund releases are given at Annexure-
- (d) & (e): As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the States/UT Administrations.
- (f) & (g): There is no proposal at present for amendment in Protection of Children from Sexual Offences Act, 2012. Continuous awareness in the society through workshops, seminars street plays are being undertaken at the district level. Advertisements educating people about issues relating to domestic violence, Child- Sex Ratio and Child Marriage, etc are issued in the print and electronic media. International Women's Day and the National Girl Child Day are celebrated to create awareness on issues related to women and girl children.

State/UT-wise cases registered and % variation under Rape (Section 376 IPC), Sexual Harassment (Section 354A IPC), Assault or use of criminal force to women with intent to Disrobe (Section 354B IPC), Voyeurism (Section 354C IPC), Stalking (Section 354D IPC) and acid attacks on women (section 326A IPC) during 2014-2015

		Rape	(Section 37	Sexual Harassment (Section 354A IPC)			force to	Assault or use of criminal force to women with intent to Disrobe (Section 354B IPC)			Stalking (Section 354D IPC)			Acid Attacks on Women (section 326A IPC)					
Code	State/UT	2014	2015	% Variation during 2015 over 2014	2014	2015	% Variation during 2015 over 2014	2014	2015	% Variation during 2015 over 2014	2014	2015	% Variation during 2015 over 2014	2014	2015	% Variation during 2015 over 2014	2014	2015	% Variation during 2015 over 2014
1	Andhra Pradesh	961	1027	6.9	1072	1070	-0.2	334	491	47.0	71	112	57.7	504	551	9.3	5	11	120.0
2	Arunachal Pradesh	83	71	-14.5	21	15	-28.6	0	1	#DIV/0!	6	1	-83.3	1	1	0.0	0	0	
3	Assam	1980	1733	-12.5	458	499	9.0	399	808	102.5	0	46	-	0	59	-	0	1	-
4	Bihar	1127	1041	-7.6	271	78	-71.2	61	42	-31.1	4	0	-100.0	7	2	-71.4	2	5	150.0
5	Chhattisgarh	1436	1560	8.6	649	507	-21.9	76	67	-11.8	9	9	0.0	72	75	4.2	0	0	_
6	Goa	95	86	-9.5	50	58	16.0	7	4	-42.9	11	5	-54.5	25	20	-20.0	0	0	-
7	Gujarat	841	503	-40.2	405	536	32.3	51	63	23.5	7	24	242.9	62	92	48.4	5	3	-40.0
8	Haryana	1174	1070	-8.9	599	688	14.9	229	249	8.7	26	28	7.7	284	338	19.0	5	3	-40.0
9	Himachal Pradesh	283	244	-13.8	159	99	-37.7	18	15	-16.7	3	1	-66.7	62	52	-16.1	0	1	-
10	Jammu & Kashmir	331	296	-10.6	242	244	0.8	123	140	13.8	0	1	-	1	4	300.0	1	0	-100.0
11	Jharkhand	1050	1053	0.3	114	531	365.8	65	179	175.4	0	5	-	5	6	20.0	1	0	-100.0
12	Karnataka	1324	589	-55.5	253	535	111.5	163	510	212.9	8	23	187.5	64	127	98.4	2	1	-50.0
13	Kerala	1347	1256	-6.8	980	1145	16.8	398	129	-67.6	18	32	77.8	37	61	64.9	1	5	400.0
14	Madhya Pradesh	5076	4391	-13.5	3163	2559	-19.1	132	80	-39.4	86	54	-37.2	401	357	-11.0	7	5	-28.6
15	Maharashtra	3438	4144	20.5	4052	4751	17.3	309	434	40.5	105	120	14.3	797	1399	75.5	2	6	200.0
16	Manipur	75	46	-38.7	5	2	-60.0	4	7	75.0	0	2	-	2	4	100.0	0	0	-
17	Meghalaya	118	93	-21.2	0	22	-	10	2	-80.0	1	0	-100.0	4	3	-25.0	0	0	-
18	Mizoram	120	58	-51.7	53	53	0.0	12	9	-25.0	2	1	-50.0	6	1	-83.3	0	0	-
19	Nagaland	30	35	16.7	5	6	20.0	5	0	-100.0	0	0	-	1	2	100.0	0	0	-
20	Odisha	1978	2251	13.8	802	886	10.5	1142	1957	71.4	28	65	132.1	134	225	67.9	8	5	-37.5
21	Punjab	981	886	-9.7	344	400	16.3	41	70	70.7	48	9	-81.3	48	68	41.7	5	2	-60.0
22	Rajasthan	3759	3644	-3.1	727	649	-10.7	235	228	-3.0	23	8	-65.2	88	126	43.2	3	0	-100.0
23	Sikkim	47	5	-89.4	14	5	-64.3	1	0	-100.0	0	1	-	2	4	100.0	1	0	-100.0
24	Tamil Nadu	455	421	-7.5	46	197	328.3	71	38	-46.5 13.6	1	9	800.0	1	11	1000.0	6	7	16.7
25	Telangana	979 239	1105	12.9 -10.9	620	620	0.0	176 184	200 169	-8.2	45	52 0	15.6 -100.0	426 8	766 0	79.8 -100.0	2	0	100.0
26 27	Tripura Uttar Pradesh	3467	213 3025	-10.9	82 4435	28 5925	-65.9 33.6	1066	1093	2.5	75	61	-100.0	835	519	-100.0	42	51	-100.0 21.4
28	Uttarakhand	270	283	4.8	22	5925	131.8	24	1093	-29.2	1	6	500.0	7	15	114.3	0	91	21.4
29	West Bengal	1466	1199	-18.2	1045	674	-35.5	687	1054	53.4	57	93	63.2	259	231	-10.8	27	20	-25.9
23	TOTAL STATE(S)	34530	32328	-6.4	20688	22833	10.4	6023	8056	33.8	636	768	20.8	4143	5119	23.6	125	127	1.6
30	A & N Islands	34330	36	12.5	18	22033	27.8	1	2	100.0	1	1	0.0	4143	5119	25.0	0	0	1.6
31	Chandigarh	59	72	22.0	31	22	-29.0	3	2	-33.3	2	1	-50.0	10	13	30.0	0	0	-
32	D&N Haveli	5	8	60.0	0	0		0	0	-33.3	0	0	-50.0	0	0	- 30.0	0	0	_
33	Daman & Diu	2	5	150.0	3	3	0.0	0	0	_	0	0	_	0	2	_	0	0	_
34	Delhi UT	2096	2199	4.9	1186	1150	-3.0	379	547	44.3	34	65	91.2	541	1124	107.8	12	13	8.3
35	Lakshadweep	1	0	-100.0	0	0	-	0	0		0	0	-	0	0	-	0	0	
36	Puducherry	10	3	-70.0	12	10	-16.7	6	6	0.0	1	3	200.0	1	3	200.0	0	0	_
	TOTAL UT(S)	2205	2323	5.4	1250	1208	-3.4	389	557	43.2	38	70	84.2	556	1147	106.3	12	13	8.3
	TOTAL (ALL INDIA)	36735	34651	-5.7	21938	24041	9.6	6412	8613	34.3	674	838	24.3	4699	6266	33.3	137	140	2.2

Source: Crime in India

Annexure-II

L.S.US.Q.NO 1985 FOR 14.3.2017

Amount allocated to States/UTs under C	L.S.US.Q.NU 1965 FUR 14.5.2017
Altiount allocated to States/01s under C	Amount allocated& Released
Name of States	(In Lakh)
Andhra Pradesh	662
Arunachal Pradesh	33
Assam	860
Bihar	722
Chhattisgarh	685
Goa	50
Gujarat	390
Haryana	550
Himachal Pradesh	120
Jammu & Kashmir	170
Jharkhand	450
Karnataka	995
Kerala	760
Madhya Pradesh	2180
Maharashtra	1765
Manipur	34
Meghalaya	50
Mizoram	48
Nagaland	10
Odisha	1060
Punjab	410
Rajasthan	1545
Sikkim	23
Tamil Nadu	565
Telangana	590
Tripura	115
Uttar Pradesh	2810
Uttarakhand	125
West Bengal	1265
TOTAL STATE(S)	19042
A & N Islands	15
Chandigarh	23
D&N Haveli	10
Daman & Diu	10
Delhi UT	880
Lakshadweep	10
Puducherry	10
Total UT(s)	958
Grand Total	2000
Grana rotar	2000